

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	ROFAB PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance VC and Physical (Hybrid) Mode

Ms. M. Rohila, PCS.] For the Applicant

ORDER

1. Ld. Professional for the applicant present.
2. Post this matter on **21.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)